

was also on the same lines as IRDP. It was thought that it would be better to have only one integrated programme for the target group.

(c) and (d). The ITDPs in tribal districts have been designated in consonance with the spirit of concept of tribal area sub-plan. Since I.T.D.P. is not always co-terminous with a district, those district, those districts cannot be named as I.T.D.P. districts.

Amount Sanctioned for Construction of Asiad

110. SHRI K. MALLANNA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) what are the details regarding the amount sanctioned for the construction of Asiad Village; and

(b) the details regarding the number of rooms provided for the use of Asiad?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH)

(a) and (b). The information is being collected and will be placed on the Table of the Sabha.

Hydel Project on Tirhut Canal

111. SHRI BHOGEN德拉 JHA: Will the Minister of IRRIGATION be pleased to refer to reply given to Unstarred Question No. 83 on 4 October, 82 reg: proposal to instal hydel generating Unit from Canal emanating from Gandak river and State:

(a) whether the Central Electricity Authority and the Central Water Commission have since, finalised examination of the proposal for hydel project on Tirhut (Eastern Gandak) Canal;

(b) if so, details thereabout;

(c) whether with some re-modelling of the Bhim Nagar Barrage Western and Eastern Kosi Canals can generate much more hydel power;

(d) if so, what steps are being taken for the same; and

(e) whether any suggestion is being or has been sent to the Bihar Government to fully exploit hydel potential from all the rivers, canals etc. in North and South Bihar, if so, details thereabout?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA): (a) The Eastern Gandak Canal Hydro-electric Project report was received in Central Water Commission from Central Electricity Authority in March, 1981 and in the light of Central Water Commission's comments sent to Central Electricity Authority in June, 1981 a revised Project Report was received from the State in November, 1982 which is under technical examination. The project was discussed subsequently in a meeting taken by Member (P&P), Central Water Commission on 27th December, 1982 with the representatives of Central Electricity Authority and Bihar Hydro-Electric Corporation and it was decided that Phase-I (Power House-I) of the project may be finalised.

(b) The Project has not yet been finalised. However, the Phase-I (Power House-I) Project broadly comprises of construction of a bye-pass canal starting from R.D. 9.3 to 19.6 from Eastern Gandak Canal head regulator and construction of a power house at RD 9.60. The Power house will have an installed capacity of 18 MW (3 units of 6 MW each). The scheme is estimated to cost Rs. 22.19 crores.

(c) and (d). The State Government is carrying out necessary investigations and studies in this regard.

(e) A circular has been issued by the Ministry of Irrigation on 15th January 1982 to all the States including Bihar for incorporation of hydel power component, wherever feasible, in major and medium irrigation projects.